

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 1055 OF 2018 IN APPEAL NO. 72 OF 2016**  
**AND**  
**IA NO. 1052 OF 2018 IN APPEAL NO. 100 OF 2016 & IA No. 243 of 2016**

**Dated : 23<sup>rd</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**IA NO. 1055 OF 2018 IN APPEAL NO. 72 OF 2016**

**In the matter of:**

**Jindal Steel & Power Ltd.**

**...Appellant(s)**

**Vs.**

**Chhattisgarh State Electricity Regulatory Commission & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Saransh Shaw

Counsel for the Respondent(s) : Mr. C. K. Rai  
Mr. Sachin Dubey  
Mr. Sumit Panwar for R-1  
Mr. Amit Kapur  
Ms. Aparajita Upadhyay for R-2

**IA NO. 1052 OF 2018 IN APPEAL NO. 100 OF 2016 &**  
**IA NO. 243 OF 2016**

**In the matter of:**

**Jindal Steel & Power Ltd.**

**...Appellant(s)**

**Vs.**

**Raigarh Ispat Udyog Sangh C/o Zeon Steel Pvt. Ltd.  
& Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Saransh Shaw

Counsel for the Respondent(s) : Mr. C. K. Rai  
Mr. Sachin Dubey  
Mr. Sumit Panwar for R-1  
Mr. Amit Kapur  
Ms. Aparajita Upadhyay for R-2

**ORDER**

List these matters on **25.09.2019.**

**(S.D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

pr/mkj